## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 616(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Kriti Paul Gera Vs. Devang Holdings Pvt. Ltd. SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Rishab Bansal and Mr. Ajay Arjun Sharma, Advocates for the Petitioner.

## ORDER

Notice to the Respondent vide all modes including electronic mode returnable on 16th January, 2018 as well through the process of the Bench. Affidavit of service be filed.

(S. K. Mohapatra)

Member (T)

(ına Malhotra)

Member (J)